



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032

OPPOSITION CAUSE LIST FOR THE MONTH OF NOVEMBER – 2022

HEARING DATE: 14/11/2022

BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1419940	727424	MARKS & TRADE & SUMITHA VIBHU	BALAGAN BEEDI CO. PVT. LTD VS BHARATH TRADING CO		
2	1419939	727423	MARKS & TRADE & SUMITHA VIBHU	BALAGAN BEEDI CO. PVT. LTD VS BHARATH TRADING CO		
3	1481596	727283	HASAN AND SINGH &	BHARAT BIOTECH INTERNATIOANL LTD VS VHB LIFE SCIENCES LTD		
4	1481597	727284	VATSALA SINGH HASAN &	BHARAT BIOTECH INTERNATIOANL LTD VS VHB LIFE SCIENCES LTD		
5	1474607	727310	MOHAN ASSOCIATES & DELHI REGISTRATION SERVICES	M R SABITA VS KIRORIMAL KASHIRAM MARKETING & AGENCIES PVT LTD		
6	1474603	727417	HARIKRISHNA S HOLLA & VARIKASERY & VARIKASERY	PRESTIGE FASHIONS PVT. LTD VS ASMITA ENTERPRISES		
7	1463347	727444	R.SATHISH KUMAR & ASHOKA TRADE MARKS CO	E.K. BALAKRISHNAN VS THE DELHI FLOUR MILLS CO. LTD		
8	1102472	712192	L.R.SWAMI CO & SHUKLA TRADE MARK COMPANY	V. KARTHIKEYAN AND K. MALARMAGAL VS THREE - N - PRODUCTS PVT.LTD		

9	1371425	709913	R .K. DEWAN & CO &	SUZIKEM DRUGS PVT. LTD. VS KHANDELWAL LABORAORIES PVT LTD		
10	1343288	709750	P. C .N. RAGHUPATHY & LAW & PRUDENCE	M. M. ARUMAGAM, VS L.D. TRADERS CORPORATION		
11	1485211	727410	C. SARAVANAN & S. THENMOZHI & V. BAGYA RAGHAVAN	V. CHANDRAN VS N. RANGA RAO & SONS		
12	1516923	727279	PUTHRAN & ASSOCIATES & R.K.DEWAN & CO	K.V. ABDUL AZEEZ VS SKYLINE RESIDENCY PVT. LTD		
13	1516925	727276	PUTHRAN & ASSOCIATES & R.K.DEWAN & CO	K.V. ABDUL AZEEZ VS SKYLINE RESIDENCY PVT. LTD		
14	1516922	727277	PUTHRAN & ASSOCIATES & R.K.DEWAN & CO	K.V. ABDUL AZEEZ VS SKYLINE RESIDENCY PVT. LTD		
15	1516920	727278	PUTHRAN & ASSOCIATES & R.K.DEWAN & CO	K.V. ABDUL AZEEZ VS SKYLINE RESIDENCY PVT. LTD		
16	836688	727208	G.RAMJI & KRISHNA & SAURASTRI ASSOCIATES LLP	VOPEC PHARMACEUTICAL (P) LTD. VS UNICHEM LABORATORIES LTD.		
17	1493115	727412	PUTHRAN & ASSOCIATES & PRATIMA YEZARKAR	BIOCON LIMITED VS INDOCO REMEDIES LIMITED		
18	1493115	727204	PUTHRAN & ASSOCIATES & KRISHNA & SAURASTRI ASSOCIATES LLP	BIOCON LIMITED VS UNICHEM LABORATORIES LTD		
19	1481598	727581	HASAN AND SINGH & INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS	BHARAT BIOTECH INTERNATIOANL LTD VS LUPIN LIMITED		
20	1481598	727285	HASAN AND SINGH &	BHARAT BIOTECH INTERNATIOANL LTD VS VHB LIFE SCIENCES LTD		



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HEARING DATE: 15/11/2022

BEFORE SMT. SAI RANJANA DONGARKAR HEARING, OFFICER OF TMR

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANTS NAMES /OPPONENTS NAMES	MOBILE	SIGN
1	1419289	725530	SHARDUL AMARCHAND MANGALDAS & CO & VISHESH & ASSOCIATES	GRANDIX PHARMACEUTICALS LTD VS AGLOWMED LIMITED		
2	1419289	727007	SHARDUL AMARCHAND MANGALDAS & CO & SAIKRISHNA & ASSOCIATES	GRANDIX PHARMACEUTICALS LTD VS WYETH HOLDINGS CORPORATION		
3	1468111	726929	PUTHRAN & ASSOCIATES & SILAMBOULI M	MANGARAM VS ADITYA BIRLA FASHION AND RETAIL LIMITED		
4	1316153	726167	P. C .N. RAGHUPATHY & DELHI REGISTRATION SERVICE	K.VASANTHAVEL VS KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD		
5	1442105	726969	DEPENNING & DE PENNING & WORLDWIDE REGISTRATION BUREAU	OMEGA SA (OMEGA AG) (OMEGA LTD) VS FAITH INTERNATIONAL		
6	1510929	726965	SUNEER AND ASSOCIATES & S.S. RANA & CO.	SUMAYYA A. VS MCDONALD'S CORPORATION, USA		
7	1191429	726767	RAMNATH & ASSOCIATES & Y. J. TRIVEDI & CO.	SUN RISE INTERNATIONAL LABS LTD. VS MEGHMANI ORGANICS LIMITED		
8	1455745	726726	GUDWILL & GOODWILL & MARKS & RIGHTS	M.MONOJ VS MANAVATTY GOLD COVERING PALACE		

9	1417365	726739	GUDWILL & GOODWILL & ALG INDIA LAW OFFICE LLP	SOUJILS P.V VS MAYTAG WORLDWIDE N.V		
10	1458579	726889	C.DANIL & GLADYS &	FOURRTS (INDIA) LABORATORIES PVT.LTD VS SUN PHARMACEUTICAL INDUSTRIES LTD		
11	1460983	726847	C.DANIL & GLADYS &	LEO AUTO PRODUCTS PVT.LTD VS AQUA SUB ENGINEERING.		
12	1460982	726846	C.DANIL & GLADYS &	LEO AUTO PRODUCTS PVT.LTD VS AQUA SUB ENGINEERING		
13	1487450	727109	N. KRISHNAMURTHY &	HYDERABAD CHEMICALS LTD VS VHB LIFE SCIENCES LTD		
14	1487450	726824	N. KRISHNAMURTHY & KHAITAN & CO	HYDERABAD CHEMICALS LTD VS COSME FARMA LABORATORIES LIMITED		
15	1373948	726697	P.S. DAVAR	BRANDS & BARGAINS PVT. LTD VS LEVI STRAUSS & CO		
16	1480149	724922	DELHI REGISTRATION SERVICES & MANGLA REGISTRATION SERVICES	M/S SRK FOOD PRODUCTS PVT. LTD VS BAJAJ BAKEWELL UDYOG (P) LTD		
17	1310152	727454	ASHOK KUMAR J.DAGA & ALKEM LABORATORIES LIMITED	ANGLO - FRENCH DRUGS AND INDUSTRIES LIMITED VS VISHESH & ASSOCIATES		
18	1451124	727520	EMMANUEL KURIAN & PUTHRAN & ASSOCIATES	EMMANUEL KURIAN VS CHAITHANYA PROJECTS PVT LTD.		
19	1404081	727528	LALL LAHIRI & SALHOTRA & SAIKRISHNA & ASSOCIATES	PHAARMASIA LTD VS PFIZER HEALTH AB		
20	1404081	727529	LALL LAHIRI & SALHOTRA & PHAARMASIA LTD	PHAARMASIA LTD VS PFIZER HEALTH AB		
21	1420449	727468	PMG ASSOCIATES & ARJUN T. BHAGAT	VXL POLYTEC PVT. LTD VS JAIN IRRIGATION SYSTEMS LIMITED		



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HEARING DATE: 16/11/2022

BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1460455	724857	RAJENDRA H.BHANSALI & M.P. MIRCHANDANI & CO	MUKESHKUMAR CHAMPALAL MEHTA VS OLIVIA HEALTH CARE INDUSTRIES		
2	1419339	727532	L.R.SWAMI & CO & DINESH & CO	AMBICA AGARBATHIES AND AROMA INDUSTRIES LTD VS DHARAMPAL PREMCHAND LIMITED		
3	1471707	726770	G.RAMJI & V. BAGYA RAGHAVAN	K. SRINIVASAN VS SRI GURUNATH STORES		
4	1321484	228348	V. BAGYA RAGHAVAN &	K.SRINIVASAN VS SRI GURUNATH STORES		
5	1153511	168893	S.SAKPAL &	S.L. RAMACHANDRA VS DATT SOAP INDUSTRY		
6	749556	113443	SATHISH KUMAR &	K.PARAMASIVAM VS KUMARAN SILKS		
7	1470522	726589	VISHESH & ASSOCIATES	PRANAM HEALTH PRIVATE LTD VS ALEKM LABOURATORIES LIMITED		
8	1348330	232788	V. BAGYA RAGHAVAN &	MANI JAGADEESAN VS SRI GURUNATH STORES		

9	1451485	724557	L.R.SWAMI CO & BIRENDER CHAUDHARY	MEDICITI HEALTHCARE SERVICES PVT. LTD VS BIRENDER SINGH		
10	1418145	729900	INTERNATIONAL TRADE MARKS BUREAU & AMARJIT & ASSOCIATES	BIOVITAMINS PVT.LTD VS RANBAXY LABORATORIES LIMITED		
11	1421296	727525	RAH INDIA & LALL & SETHI	R.ANAND VS SEARS BRANDS LLC		
12	1512619	727541	KOCHHAR & CO & LALJI	M/S.GCOM SYSTEMS VS GIZMOS		
13	1024382	146157	L.R.SWAMI CO & INTERNATIONAL TRADE MARKS BUREAU	SAMSONS DISTILLERIES PVT. LTD VS N V DISTILLERIES & BREWERIES(P)LTD		
14	1421410	727542	PMG ASSOCIATES & LEX ORBIS	ANURAG AGARWAL VS LAST MINUTE NETWORK LIMITED		
15	1359819	727557	DE PENNING & DE PENNING & A. SHUNGLU & CO	METHANOL CASALE S.A VS IMC LTD		
16	1359819	727559	DE PENNING & DE PENNING & A. SHUNGLU & CO	METHANOL CASALE S.A VS IMC LTD		
17	1359819	727558	DE PENNING & DE PENNING & A. SHUNGLU & CO	METHANOL CASALE S.A VS IMC LTD		
18	1359819	727560	DE PENNING & DE PENNING & A. SHUNGLU & CO	METHANOL CASALE S.A VS IMC LTD		
19	1169428	254612	A.V.NATHAN ASSOCIATES & DE PENNING & DE PENNING	P. KANTILAL VS PREETHI APPLIANCES		
20	1173843	175110	APR ASSOCIATES & P.C.N.RAGHUPATHY	A.S. MOORTHY VS GLORREY MATCH INDUSTRIES		



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1	1405487	712578	A.V NATHAN ASSOCIATES VS GAGRATS	M/S JUBILANT RETAIL (A DIVISION OF JUBILANT AGRI & CONSUMER PRODUCTS LIMITED) & JUMBO WORLD HOLDING LIMITED		
2	1405458	712577	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
3	1405510	712579	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
4	1405456	712571	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
5	1405506	712567	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
6	1405492	712593	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
7	1405507	712570	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		

8	1405482	712563	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
9	1405513	712588	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
10	1405509	712576	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
11	1405515	712594	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
12	1405514	712591	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
13	1405512	712585	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
14	1405468	712541	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
15	1405478	712554	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
16	1405463	712592	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
17	1405454	712565	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
18	1405480	712557	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		

19	1405451	712556	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
20	1405499	712551	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
21	1405476	712550	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
22	1405475	712548	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
23	1405489	712584	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
24	1405469	712542	A.V NATHAN ASSOCIATES VS GAGRATS	FOOD EXPRESS STORES INDIA LIMITED & JUMBO WORLD HOLDING LIMITED		
25	1414473	729212	DE PENNING & DE PENNING & S. M. GUPTA & CO	CROWN INTERNATIONAL PROPERTIES ESTABLISHMENT VS NEELGIRI ELECTRICAL		